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Crl.A.No. 149-150 OF 2002
ITEM No.101

Court No. 6

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal Nos.149-150 of 2002

Simon & Ors. Appellant(s)

VERSUS

State of Karnataka Respondent(s)
(With appln.(s) for permission to place addl. documents on
record and exemption from filing O.T.)

Date : 25/11/2003 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s)Mr. Colin Gonsalves, Adv.
Mr. P. Ramesh Kumar, Adv.
Mr. John Vincent, Adv.
for Ms. Aparna Bhat, Adv.

For Respondent (s)Mr. Anil K. Mishra, Adv.
Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following
O R D E R

Mr. Colin Gonsalves, learned counsel appearing for the appellants, commenced his arguments at 2.00 p.m. and was on his legs when the Court rose for the day. The matters remained part-heard.

(N. Annapurna)
Court Master

(S. Thapar)
PS to Registrar

(Gyan Bhatia)
Court Master